

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 38(RE-2000)/1997-2002
NEW DELHI: 16th October 2000

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC (HS) Classifications of Export and Import Items, 1997-2002 published on 31st March, 1997 (RE-98) as amended from time to time, namely –

2. After amendment the following will read as under: -

Exim Code No.	Item description	Policy	Conditions relating to the policy	Import under SIL/Public Notice
262030 00	Ashes and Residue containing mainly copper			
262030 01	Brass dross			

3. Following new entries will be inserted at the end of appropriate Exim Code:

Exim Code No.	Item description	Policy	Conditions relating to the policy	Import under SIL/Public Notice
262030 01.10	Brass dross containing lead equal to or less than 1.25%	Free	Import permitted to units registered with Ministry of Environment and Forests, Govt. of India	
262030 01.90	Brass dross containing lead above 1.25%	Restricted	Import permitted against a licence and only for the purpose of processing or reuse as per Import Licensing Note 1 on Hazardous Waste below.	
262030 02	Copper oxide mill scale	Free	Import permitted to units registered with Ministry of Environment and Forests, Govt. of India	
262030 03	Copper Reverts, Cake and Residue			
262030 03.10	Copper Reverts, Cake and Residue containing lead and cadmium equal to or less than 1.25% and 0.1% respectively	Free	Import permitted to units registered with Ministry of Environment and Forests, Govt. of India	
262030 03.90	Copper Reverts, Cake and Residue containing lead and cadmium greater than 1.25% and 0.1% respectively	Restricted	Import permitted against a licence and only for the purpose of processing or reuse as per Import Licensing Note 1 on Hazardous Waste below	

This issues in Public Interest.

(N. L. LAKHANPAL)
Director General of Foreign Trade and ex-officio
Additional Secretary to the Government of India

Copy to all concerned.

(O.P. HISARIA)
Dy. Director General of Foreign Trade